

GAHC010091262021



THE GAUHATI HIGH COURT
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

Case No. : PIL/34/2021

SOURAV PAUL
S/O MR. SUBRATA SEN GUPTA
RESIDENT OF HOUSE NO. 8, BISHNUPUR, PITAL KARKHANA, NEAR
CHOTO KALIMANDIR,
KAMRUP M ASSAM

VERSUS

UNION OF INDIA AND 8 ORS
THROUGH ITS SECRETARY, MINISTRY OF HEALTH AND FAMILY
WELFARE, DEPARTMENT OF INDIA, NIRMAN BHAWAN, NEAR UDYOG
BHAWAN, METRO STATION, MAULANA AZAD ROAD, DELHI 11

2:THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT
GOVT. OF INDIA
REPRESENTED BY ITS SECRETARY MINISTRY OF SOCIAL JUSTICE AND
EMPOWERMENT
SASHTRI BHAWAN
C WING
DR. RAJENDRA PRASED ROAD
NEW DELHI 11

3:NATIONAL DISASTER MANEGEMENT AUTHORITY
REPRESENTED BY SECRETARY
NDMA
BHAWAN
A 1
SAFDURGANJ ENCLAVE
NEW DELHI 29

4:STATE OF ASSAM
REPRESENTED BY THE CHIEF SECRETARY TO THE GOVT. OF ASSAM
BLOCK C

3RD FLOOR
ASSAM SECRETARIATE
DISPUR GUWAHATI 06

5:MINISTRY OF HEALTH AND FAMILY WELFARE
GOVT. OF ASSAM
REP. BY SECY. ESTT. BRANCH
HEALTH A AND HEALTH B
BLOCK D GROUND FLOOR
ASSAM SECRETARIATE
GHY 06

6:THE COMMISSIONER AND SECRETARY

GOVT. OF ASSAM
SOCIAL WELFARE DEPT. JANATA BHAWAN
DISPUR
06

7:ASSAM STATE DISASTER MANAGEMENT AUTHORITY
REP. BY THE CHIEF EXE. OFFICER
DISPUR
GUWAHATI 06

8:PRINCIPAL SECRETARY
REVENUE AND DISASTER MANAGEMENT
DISPUR GUWAHATI 06

9:THE NATIONAL RURAL HEALTH MISSION (NRHM)
REP. BY MISSION DIRECTOR
NRHM
SAIKIA COMMERCIAL COMPLEX
SRINAGAR PATH
CHRISTIAN BASTI
GUWAHATI 06
ASSA

Advocate for the Petitioner : MR. J I BORBHUIYA

Advocate for the Respondent : ASSTT.S.G.I.

BEFORE

**HON'BLE THE CHIEF JUSTICE MR. SUDHANSHU DHULIA
HON'BLE MR. JUSTICE MANASH RANJAN PATHAK**

30.07.2021

The matter has been taken up today through video conferencing.

Heard Mr. J. I. Borbhuiya, learned counsel for the petitioner. Also heard Mr. D. Upamanyu, learned standing counsel, Health and Family Welfare Department.

Learned standing counsel, Health & Family Welfare Department, shall file an affidavit within two weeks apprising this Court as to how many persons, who are not having proper documents in support of their identification, have been vaccinated and, in that event, as to how the second dose of vaccination would be given to such persons and in what manner.

List on 16.08.2021.

JUDGE

CHIEF JUSTICE

Comparing Assistant